Noboly Propert (13)

BENCH-I

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.44/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27th October 2017, 10.30 A.M

Name of the Company	M/s Infocare Agro India Ltd -Vs- Viraja Devi		
Under Section	117C		
SI. Name & Designation of Authorized No. Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

ORDER

No one present from either side.

The matter could not be heard due to paucity of time.

List on 14-12-2017 for argument.

(Jina

Member(J)

(Vijai Pratap Singh) Member(J)